

**Completion of Recovery Certificate No. RC 7807 of 2024 against Siddhant Suresh Chandan (PAN: BQWPC6396L) in the matter of Unregistered Investment Advisory Services.**

Recovery Certificate No. **RC 7807 of 2024 dated May 31, 2024** was drawn against **Siddhant Suresh Chandan (PAN: BQWPC6396L)** for a sum of **Rs. 2,31,000/- (Rupees Two Lakh Thirty-One Thousand only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Order No. QJA/AAWROWRO/24640/2022-23 dated March 15, 2023 in the matter of Unregistered Investment Advisory Services.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

**May 07, 2026**  
**Ahmedabad**



  
**RECOVERY OFFICER**  
**बलबीर सिंह / BALBIR SINGH**  
**वसूली अधिकारी एवं उप महाप्रबंधक**  
**Recovery Officer & Deputy General Manager**  
**भारतीय प्रतिभूति और विनियम बोर्ड**  
**Securities and Exchange Board of India**  
**पश्चिमी प्रादेशिक कार्यालय / Western Regional Office**  
**अहमदाबाद / Ahmedabad**